

"That leave be granted to introduce a Bill to provide for reservation of posts in Government services and seats in educational institutions for persons belonging to economically weaker section of people."

The motion was adopted.

[Translation]

SHRI RAM NAGINA MISHRA : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of new part IXA)

[English]

SHRI S. M. BHATTAM (Visakhapatnam) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI S. M. BHATTAM : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of New Article 47A)

[English]

SHRI DIGVIJAY SINH (Surendranagar) : I beg to move for leave to

introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI DIGVIJAY SINH : I introduce the Bill.

MINIMUM WAGES (AMENDMENT)
BILL*

(Amendment of Section 2 etc.)

[English]

SHRI AJOY BISWAS (Tripura West) : I beg to move for leave to introduce a Bill further to amend the Minimum Wages Act, 1948.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Minimum Wages Act, 1948."

The motion was adopted.

SHRI AJOY BISWAS : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 244, etc.)

[English]

SHRI PIYUS TIRAKY (Alipurduar) :

I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI PIYUS TIRAKY : I introduce the Bill.

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FAMILY WELFARE BILL*

[English]

SHRI DIGVIJAY SINH (Surendranagar) : I beg to move for leave to introduce a Bill to promote planned parenthood and for matters connected therewith.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to promote planned parenthood and for matters connected therewith.”

The motion was adopted.

SHRI DIGVIJAY SINH : I introduce the Bill.

While introducing the Bill, I have also to bring to the notice of the House that Clauses 8, 9 and 10 of the Bill, which were to be printed in thick type, have not been so printed.

MR. DEPUTY SPEAKER : We will take care of it.

15.48 hrs.

WORKING WOMEN WELFARE
BILL—Contd.

[English]

MR. DEPUTY SPEAKER : The House will now take up further consideration of the following motion moved by Shrimati Bibha Ghosh Goswami on 26 April, 1985 namely :

“That the Bill to provide for the welfare of women employed in various industries and establishments, be taken into consideration.”

Shri Manoj Pandey to continue his speech.

[Translation]

SHRI MANOJ PANDEY (Bettiah) : Mr. Deputy Speaker, Sir, I had raised some points regarding condition of the women working as agricultural labour in the rural areas and had put forward some suggestions also.

First of all, I would like to tell the hon. Labour Minister that many women are working as a skilled labour in brick kilns. Mr. Deputy Speaker, Sir, you might also be aware of it. These women belong to rural areas and are considered to be skilled labour. Banking of maximum bricks in the shortest time is skilled work and some women of Orissa and of the Santhal Pargana in Bihar are considered to be very skilled in this work and these women have made a great contribution in brick kiln work and especially in Bihar these women are in great demand in brick kilns.

As you know there is a great demand for bricks in the country, but it is a